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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now papers to be laid on the Table.

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants (Vol. I) of the Ministry of Home Affairs for the year 2014-2015.
(Placed in Library, See No. LT 222/16/14)
- (2) Detailed Demands for Grants (Vol. II) of the Ministry of Home Affairs (Union Territories without Legislature) for the year 2014-2015.
(Placed in Library, See No. LT 223/16/14)
- (3) Outcome Budget of the Ministry of Home Affairs for the year 2014- 2015.
(Placed in Library, See No. LT 224/16/14)

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTHKUMAR): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2010-2011.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 225/16/14)

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-

(एक) वर्ष 2014-15 के लिए सामाजिक न्याय और अधिकारिता मंत्रालय की अनुदानों की विस्तृत मांगें।

(Placed in Library, See No. LT 226/16/14)

(दो) वर्ष 2014-15 के लिए सामाजिक न्याय और अधिकारिता मंत्रालय का परिणामी बजट।

(Placed in Library, See No. LT 227/16/14)

(2) (एक) डॉ. अम्बेडकर फाउंडेशन, नई दिल्ली के वर्ष 2012-13 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) डॉ. अम्बेडकर फाउंडेशन, नई दिल्ली के वर्ष 2012-13 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 228/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Outcome Budget of the Ministry of Tourism for the year 2014-2015.
(Placed in Library, See No. LT 229/16/14)
- (2) Outcome Budget of the Ministry of Culture for the year 2014-2015.

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चन्द) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण)-

(एक) हिंदुस्तान ऑर्गेनिक केमिकल्स लिमिटेड तथा रसायन और पेट्रोसायन विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 231/16/14)

(दो) हिंदुस्तान इनसेक्टसाइड ऑर्गेनिक केमिकल्स लिमिटेड तथा रसायन और पेट्रोसायन विभाग, रसायन और उर्वरक मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 232/16/14)

(2) वर्ष 2014-15 के लिए भेषज विभाग, रसायन और उर्वरक मंत्रालय के परिणामी बजट की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 233/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Madam, I beg to lay on the Table:-

(1) A copy of the Ministry of Home Affairs, National Investigation Agency (Group 'B' Posts) Recruitment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 410(E) in Gazette of India dated 18th June, 2014 under Section 25 of the National Investigation Agency Act, 2008.

(Placed in Library, See No. LT 234/16/14)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 148 of the Delhi Police Act, 1978:-

(i) The Delhi Police (Appointment and Recruitment) (Amendment)

Rules, 2014 published in Notification No. F. No. 13/13/2003/HP-I/Estt./228-230 in Delhi Gazette dated 22nd April, 2014.

(ii) The Delhi Police (Promotion and Confirmation) (Amendment)

Rules, 2014 published in Notification No. F. No. 16/8/2013/HP-I/Estt./5238 to 5240 in Delhi Gazette dated 30th January, 2014.

(iii) The Delhi Police (Appointment and Recruitment) (Amendment)

Rules, 2014 published in Notification No. F. No. 16/4/2013/HP-I/Estt./5234 to 5237 in Delhi Gazette dated 30th January, 2014.

(Placed in Library, See No. LT 235/16/14)

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री तथा पोत परिवहन मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गुर्जर): अध्यक्ष महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) वर्ष 2014-2015 के लिए सड़क परिवहन और राजमार्ग मंत्रालय का परिणामी बजट।

(Placed in Library, See No. LT 236/16/14)

(2) वर्ष 2014-2015 के लिए पोत परिवहन मंत्रालय का परिणामी बजट।

(Placed in Library, See No. LT 237/16/14)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. संजीव वाटियान): अध्यक्ष जी, मैं पशुओं में संक्रामक और सांसारिक बीमारियों का निवारण और नियंत्रण अधिनियम, 2009 की धारा 38 की उपधारा (2) के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) का.आ. 995(अ) जो 1 अप्रैल, 2014 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 'मत्स्य, मोलस्क, कर्स्टेसियन और उभयचर' को पशुओं में संक्रामक और सांसारिक बीमारियों का निवारण और नियंत्रण अधिनियम, 2009 के खंड (क) के अंतर्गत परिभाषित 'पशु' की परिभाषा के अंतर्गत जलीय पशु विनिर्दिष्ट किया गया है।

(2) का.आ. 996 (अ) जो 1 अप्रैल, 2014 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा पशुओं में संक्रामक और सांसारिक बीमारियों का निवारण और नियंत्रण अधिनियम, 2009 की अनुसूची में संशोधन किया गया है।

(Placed in Library, See No. LT 238/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES
(DR. SANJEEV BALYAN): Madam, on behalf of Shri Raosaheb Patil Danve, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Food Corporation of India and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food & Public Distribution, for the year 2014-2015.

(Placed in Library, See No. LT 239/16/14)

(2) A copy of Notification No. S.O. 1108(E) (Hindi and English versions) published in Gazette of India dated 21st April, 2014, making certain amendments in Schedule IV against serial number 17, under Column 3, for the entry, namely "1.51", the entry, "1.58" shall be substituted under sub-section (2) of Section 37 of the National Food Security Act, 2013.

(Placed in Library, See No. LT 240/16/14)
